

COURT-I

In the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 372 of 2016 in
DFR No. 493 of 2016

Dated : 07th September, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of :

Jharkhand Urja Vikas Nigam Ltd. & Anr.
Vs.

...Appellant(s)

M/s Inland Power Ltd. & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Ramesh P. Bhatt, Sr. Adv.
Mr. Mohit Kr. Shah
Mr. Navin Kumar
Mr. Himanshu Shekhar
Mr. Aabhas Parimal

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Devashish Bharuka for R-1
Mr. Farrukh Rasheed for R-2

ORDER

List the matter before the other Bench on 14.09.2016.

(T. Munikrishnaiah)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/jps